

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1388
ANSWERED ON:01.12.2005
ENCROACHMENT OF RAILWAY LAND IN SOUTH EASTERN RAILWAY
Bauri Smt. Susmita;Khan Shri Sunil

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the railway land measuring 1,51,931.77 sq metres were encroached resulting a loss of Rs.49.28 crores to the Government;
- (b) whether the South Eastern Railway could not prevent its own serving and retired employees from encroaching the railway land measuring an area of 8.78 acres; and
- (c) if so, the steps taken by the Government to vacate the land from the encroachers and action against railway officials if found guilty?

Answer

MINISTRY OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R.VELU)

- (a) No , Sir.
- (b) Some serving and retired Railway employees, and some outsiders have unauthorisedly occupied approximately 8.78 acres of Railway land at Kharagpur of South Eastern Railway.
- (c) Eviction cases have been filed before Estate Officer, and disciplinary action against serving Railway employees has been initiated.